

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 82(ND)12
CA. NO.

CORAM:




PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017

NAME OF THE COMPANY: M/s. Om Prakash Talwar V/s. M/s. Logic Controls Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398


| <u>S.NO</u> | <u>NAME</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
|-------------|----------------|--------------------|-----------------------|---|
| 1. | Kunal Dutta, | Adv | } Respondent |  |
| 2. | Vivek Gupta, | Adv | | |
| 3. | K.DATTA | ADV | FACILITATOR | }  |
| 4. | RAHUL MALHOTRA | ADV. | ADR | |
| 5. | SUSOY DATTA | ADV. | } PETITIONER |  |

Order

Request for adjournment has been made by party. Mr. Krishindu Dutta appointed by the Bench is present in court. Report shall be filed by him on the next date of hearing.

Adjourned to 22nd May 2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]